

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1562  
ANSWERED ON:31.07.2003  
HOSTELS FOR SCS/OBCS  
RAMSHETH THAKUR

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether any proposal for amendment of the centrally sponsored schemes for Boys and Girls hostels for Scheduled Castes and Other Backward Classes students is under consideration of the Government;
- (b) if so, the details thereof;
- (c) the number of students benefited under the scheme, yearly;
- (d) the funds allocated for the purpose during each of the last three years and the current year, State-wise; and
- (e) the steps taken by the Government to monitor the proper usage of funds?

**Answer**

MINISTER OF STATE IN THE MINISTRY IN SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a) and (b) The matter is under the consideration of the Govt.

(c) and (d) Funds are not allocated State-wise under the existing schemes, but are released as and when claims are received. The funds allocated and the number of students benefited during the last three years and the current financial year, are as under:-

Year      Funds allocated (Rs. in Crores)      No of Beneficiaries

SCs   OBCs      SCs   OBCs

2000-01	25.00	4.50	4176	2410
2001-02	39.28	13.50	10654	5600
2002-03	41.99	14.85	23066	5808
2003-04 (as on 28.7.2003)	2.68	11.70	100	300

(e) The performance of the schemes are monitored by obtaining progress reports, utilization certificates and by visits of officers of the Ministry.